

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/ 7124/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Sri Rajib Goswami
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati, the 11th December, 2018.

Sub:- **Casual Leave.**

Ref:- Your letter No. DJ/DH/I-1/2018/5128/Estt., dtd. 03.11.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 08.11.2018, has been granted/~~rejected~~.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Rajan

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/7/25/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Sri Rajib Goswami
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati, the 11th December, 2018.

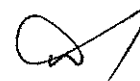
Sub:- **Casual Leave.**

Ref:- Your letter No. DJ/DH/I-1/2018/5238/Estt., dtd. 20.11.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 22.11.2018, has been granted/~~rejected~~.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Rdas.